

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**2. C.P.(IB)-195(MB)/2023**

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Siemens Financial Services Private  
Limited**  
**V/s**  
**Vijay Chetan Lilaramani**

**APPEARANCE :**

**FOR THE PETITIONER : Ms. Udit Singh**

**FOR THE RESPONDENT : Absent**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Registry is directed to issue Court notice to the personal guarantor intimating the next date of hearing. List the matter on **03.05.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**